

| 1    | 2               |
|------|-----------------|
| 1999 | 9,47,68,31,000  |
| 2004 | 10,16,08,69,000 |
| 2009 | 11,14,38,45,000 |
| 2014 | 38,70,34,56,024 |

#### **Disposal of cases in Family Courts**

1509. DR. ANIL AGRAWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of Family Courts functioning at present in the country, State-wise;

(b) the number of cases filed in these courts during the last three years;

(c) the number out of them that have been disposed of and the number those still pending, State-wise;

(d) whether problems are being faced by States in disposing of cases registered in these courts; and

(e) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD):

(a) The total number of Family Courts functioning in the country, State-wise as per available information is given in Statement-I (*See* below).

(b) and (c) The total number of cases filed in these courts during the last three years, the number out of them that have been disposed of and the number those still pending, State-wise as received from High Courts is given in Statement-II (*See* below).

(d) and (e) Setting up of Subordinate Courts, which includes Family Courts and its running, is in the domain of the State Governments which they do in consultation with the concerned High Courts.

**Statement-I***Total number of Family Courts functional in each State/Union Territory*

| Sl. No. | State/UT               | No. of Family Courts<br>functional (as on<br>31.03.2019) |
|---------|------------------------|--|
| 1       | 2                      | 3  |
| 1.      | Andhra Pradesh         | 14   |
| 2.      | Assam                  | 05   |
| 3.      | Arunachal Pradesh      | 0  |
| 4.      | Mizoram                | 0  |
| 5.      | Nagaland               | 02   |
| 6.      | Bihar                  | 39   |
| 7.      | Chhattisgarh           | 21   |
| 8.      | Delhi                  | 21   |
| 9.      | Goa                    | 0  |
| 10.     | Maharashtra            | 33   |
| 11.     | Gujarat                | 37   |
| 12.     | Haryana                | 22   |
| 13.     | Punjab                 | 16   |
| 14.     | Chandigarh             | 0  |
| 15.     | Himachal Pradesh       | 03   |
| 16.     | Jammu and Kashmir      | 0  |
| 17.     | Jharkhand              | 19   |
| 18.     | Karnataka              | 32   |
| 19.     | Kerala and Lakshadweep | 28   |
| 20.     | Madhya Pradesh         | 58   |
| 21.     | Manipur                | 07   |
| 22.     | Meghalaya              | 0  |
| 23.     | Odisha                 | 25   |

| 1   | 2   | 3   |
|-----|---|-----|
| 24. | Rajasthan                                   | 39  |
| 25. | Sikkim                                      | 04  |
| 26. | Tamil Nadu                                  | 30  |
| 27. | Puducherry                                  | 02  |
| 28. | Tripura                                     | 04  |
| 29. | Uttar Pradesh                               | 108 |
| 30. | Uttarakhand                                 | 16  |
| 31. | West Bengal and Andaman and Nicobar Islands | 03  |
| 32. | Telangana                                   | 16  |
| 33. | Daman and Diu                               | 0   |
| 34. | Dadra and Nagar Haveli                      | 0   |
|     | TOTAL                                       | 604 |

***Statement-II***

*Details of cases filed and disposed off in Family Courts during last three years in each State/UT*

| Sl. No. | State/UT    | Cases filed in Family Courts during 2016 | Cases disposed off in Family Courts during 2016 | Cases filed in Family Courts during 2017 | Cases disposed off in Family Courts during 2017 | Cases filed in Family Courts during 2018 | Cases disposed off in Family Courts during 2018 | No. of cases pending in Family Courts of the State/UT |
|---------|-------------|--|---|--|---|--|---|---|
| 1       | 2           | 3  | 4   | 5  | 6   | 7  | 8   | 9   |
| 1.      | Bihar       | 19408                                    | 21141   | 22304                                    | 23023   | 22653                                    | 19440   | 49755<br>as on<br>31.03.2019                          |
| 2.      | Sikkim      | 317                                      | 303   | 310                                      | 305   | 289                                      | 282   | 118 as on<br>31.03.2019                               |
| 3.      | Maharashtra | 23542                                    | 22244   | 25310                                    | 23672   | 28581                                    | 24385   | 42406<br>as on<br>31.05.2019                          |

| 1   | 2                         | 3     | 4     | 5     | 6     | 7     | 8     | 9                            |
|-----|---------------------------|-------|-------|-------|-------|-------|-------|------------------------------|
| 4.  | Punjab                    | -     | 5704  | -     | 6195  | -     | 5622  | 29471<br>as on<br>31.03.2019 |
| 5.  | Haryana                   | -     | 15789 | -     | 15361 | -     | 17274 | 33358<br>as on<br>31.03.2019 |
| 6.  | Karnataka                 | 18562 | 16062 | 19946 | 19464 | 23325 | 21724 | 29712<br>as on<br>01.06.2019 |
| 7.  | Assam                     | 3381  | 3591  | 3557  | 3731  | 5526  | 3942  | 7327<br>as on<br>31.05.2019  |
| 8.  | Nagaland                  | -     | 183   | -     | 165   | -     | 139   | 66 as on<br>31.05.2019       |
| 9.  | Andhra Pradesh            | 7236  | 6574  | 6893  | 6199  | 7306  | 6895  | 9751 as on<br>15.05.2019     |
| 10. | Kerala and<br>Lakshadweep | -     | 50530 | -     | 52151 | -     | 51937 | 71829<br>as on<br>31.03.2019 |
| 11. | Uttarakhand               | 6969  | 6498  | 9752  | 8982  | 12123 | 10829 | 10989<br>as on<br>31.05.2019 |
| 12. | Rajasthan                 | -     | 24818 | -     | 27172 | -     | 30380 | 36590<br>as on<br>31.03.2019 |
| 13. | Chhattisgarh              | 11671 | 11413 | 12134 | 11016 | 12165 | 11428 | 13159<br>as on<br>31.05.2019 |
| 14. | Delhi                     | -     | 26006 | -     | 32692 | -     | 38534 | 31737<br>as on<br>31.03.2019 |
| 15. | Himachal<br>Pradesh       | -     | -     | -     | 6901  | -     | 7553  | 12197<br>as on<br>31.03.2019 |

| 1   | 2   | 3     | 4      | 5     | 6      | 7     | 8      | 9                             |
|-----|---|-------|--------|-------|--------|-------|--------|-------------------------------|
| 16. | Jharkhand                                   | -     | -      | -     | 9663   | -     | 8057   | 10259<br>as on<br>31.03.2019  |
| 17. | Madhya Pradesh                              | 28317 | 24644  | 30745 | 28800  | 35080 | 30971  | 46067<br>as on<br>31.03.2019  |
| 18. | Manipur                                     | 1057  | 905    | 1221  | 1094   | 817   | 477    | 688 as on<br>31.05.2019       |
| 19. | Odisha                                      | 9820  | 7195   | 11143 | 8619   | 10668 | 4352   | 33532 as on<br>31.03.2019     |
| 20. | Tamil Nadu                                  | -     | -      | -     | 22988  | -     | 19094  | 21688<br>as on<br>31.03.2019  |
| 21. | Puducherry                                  | -     | -      | -     | 797    | -     | 972    | 990 as on<br>31.03.2019       |
| 22. | Tripura                                     | -     | 1658   | -     | 2090   | -     | 2584   | 1715 as on<br>31.03.2019      |
| 23. | Uttar Pradesh                               | -     | 179724 | -     | 151644 | -     | 162857 | 291754<br>as on<br>31.03.2019 |
| 24. | West Bengal and Andaman and Nicobar Islands | 346   | 371    | 352   | 261    | 1535  | 845    | 1890 as on<br>31.05.2019      |
| 25. | Telangana                                   | -     | -      | -     | 9926   | -     | 10462  | 12951<br>as on<br>31.03.2019  |
| 26. | Gujarat*                                    | 22182 | -      | 25527 | -      | 25885 | -      | 27057<br>as on<br>31.03.2019  |

\*Cases disposed of during 01.01.2016 to 31.05.2019 is 61289, year-wise breakup not provided.

### **Complaints of corruption in judiciary**

1510. DR. ANIL AGRAWAL: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government has received any complaints/representations regarding alleged corruption in judiciary;